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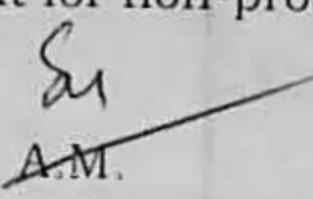

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. _____ OF 20

Applicant/s _____ Respds. _____

Advocate for Applicant/s _____ Advocate for Respondent/s _____

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p style="text-align: right;">O.A. No. 84/2000</p> <p>15.10.2012</p> <p>Hon'ble Mr. Sanjeev Kaushik, J.M. Hon'ble Mr. Shashi Prakash, A.M.</p> <p>None for the parties even when the case was called second time. This was the position on the earlier occasion also. It seems that the applicant has lost interest in prosecuting the matter. Accordingly, O.A. is dismissed in default for non-prosecution.</p> <p style="text-align: center;">  A.M.  J.M. </p> <p>/M.M/</p>	

Contd. On Sheet No. _____